CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

R.A. NO. 173/2002 in O.A. NO.1493/2002 This the 3/2 day of July, 2002.

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

Dr. L.C.Gupta

... Applicant

-versus-

Government of NCT of Delhi & Ors.

... Respondents

ORDER

This application has been filed seeking review of order dated 11.7.2002 in OA No.1493/2002 (Annexure RA-1).

2. On perusal of this application, I find that this is merely an attempt to re-argue the entire case, which is not within the scope and ambit of review application. Thus, this review application is dismissed.

Wyayoh(V. K. Majotra)
Member (A)

/as/